

15

OA 46/06

**Dt. 24.08.2011**

**Hon'ble Mr. D.C. Lakha, A.M.  
Hon'ble Mr. Sanjeev Kaushik, J.M.**

Sri G.K. Singh, Advocate present for the respondents. None is representing for the applicant even on the revised call.

It is seen that the applicant has lost interest in pursuing the case hence dismissed in default and for want of prosecution.

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JM

AM

Anand/